

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5942
ANSWERED ON:02.05.2003
DIRECTORS OF BANKS FI
RATTAN LAL KATARIA

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) the number of directors appointed in the various public sector banks and financial institutions during the last three years;
- (b) the number of Directors belong to SC/ST category out of it, State-wise;
- (c) whether there is any reservation for SC/ST candidates in this regard; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL):

- (a) and (b) The information is being collected and will be laid on the Table of the House.
- (c) and (d) There is no reservation provided in the relevant Acts for appointments of SC/ST candidates as Directors on the Board of public sector banks/financial institutions.